

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 10145/2016

NISHAN SINGH

Appellant

VERSUS

ORIENTAL INSURANCE COMPANY LTD.  
THROUGH REGIONAL MANAGER.

Respondent

Date : 26-03-2018 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant

Mr. Vijay Prakash, Adv.  
Ms. Nidhi, AOR

For Respondent

Mr. K.K. Bhat, Adv.  
Mr. Ranjan Kumar Pandey, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard Mr. Vijay Prakash, learned counsel appearing for the appellant and Mr. K.K. Bhat, learned counsel for the respondent.

Hearing concluded.

Judgment reserved.

(Deepak Guglani)  
Court Master

(H.S. Parasher)  
Assistant Registrar